

High Court of Sikkim

Record of proceedings

I.A. No. 01 of 2023 in CRL.L.P/07/2023(Filing No.)

Union of India

Applicant

VERSUS

M/S Mukul Enterprises and Another

Respondents

Date : **27-03-2024**

CORAM : **THE HON'BLE MRS. JUSTICE MEENAKSHI MADAN RAI, JUDGE**
THE HON'BLE MR. JUSTICE BHASKAR RAJ PRADHAN, JUDGE

For Applicant Ms. Sangita Pradhan, Deputy Solicitor General of India.

For Respondents Mr. Sudesh Joshi, Advocate.
Ms. Gazala Parvin, Advocate.

ORDER

Rai, J.

I.A. No.01 of 2023 is an application filed by the Applicant under Section 5 of the Limitation Act, 1963, along with an Affidavit dated 28-07-2023, which is purportedly a better Affidavit.

Learned Deputy Solicitor General for the Applicant verbally seeks some time to file a better Affidavit in support of the Affidavit dated 28-07-2023.

Not opposed.

Considered and ordered accordingly.

List on 24-04-2024.

Judge
27-03-2024

Judge
27-03-2024